

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: (HQs)

TIS HAZARI COURTS: DELHI

ORDER

The following Orderlies/Peons posted in the Central District, Tis Hazari Courts are hereby detained and directed to report for duty to the Office of Central District Legal Services Authority (CDLSA) in connection with National Lok-Adalat to be held on 10.01.2026 (Second Saturday) sharp at 9.30 A.M. at Tis Hazari Courts Complex, Delhi:

S. No.	Name of the official	Place of present posting	Mobile No.
1	Parveen Dayma EC: 25832344	Office Pool, Admn.III	9811232387
2	Pawan Kumar EC: 44836723	Ms. Sana Khan, Ld. CJ-05	9812566539
3	Ummed Singh Meena EC: 88392792	Office Pool, Admn.III,	8949006150
4	Jitender Kumar Sharma EC: 44855139 / 921281	Sh. Bhupinder Singh, Ld. ASJ-06	9899450010
5	Harpreet Singh EC: 23922109	Sh. Chander Mohan, Ld. DJ-14 LAC	8595643639
6	Sunita Dua EC: 43933693	Sh. Bhupinder Singh, Ld. ASJ-06	9210070837
7	Parminder Dahiya EC: 30764181	Office Pool, Admn.III	9999599309
8	Hari Om EC: 22089138	Office Pool, Admn.III	8059969709
9	Ram Prasad Darjami EC: 17743065 / 10981	Ms. Kahkashan Jabin, Ld. JMFC MC-04	9211426412
10	Akshay EC: 82248622	General Branch	9650830517
11	Rohit EC: 36735288	Sh. Sahil Gupta, Ld. CJ-07	8570919282
12	Lata Pawar EC: 90239	Office Pool, Admn.III	8588942567

Note:- Non-compliance of the above directions or proceeding on leave shall be viewed seriously.

1346-1360

No. \_\_\_\_\_ Admn-III/HQs/Delhi/2025

Copy forwarded for information & necessary action to:

1. Personal Office of Ld. PD & SJ (HQs), Delhi.
2. The Secretary, CDLSA, THC, Delhi.
3. Dealing Assistant, Website Committee, THC, Delhi for uploading the said order on the official website of District Court.
4. The Officials concerned for compliance.

(Vineeta Goyal)

Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi (Officiating)

Dated, Delhi the

08 JAN 2026

Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi (Officiating)